

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 723 of 2003

Jabalpur, this the 16th day of October, 2003.

Hon'ble Mr. J.K. Kaushik, Judicial Member  
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Shri Radhakrishnan Nair  
S/o Shri V.P.S. Kurup  
Aged 46 years  
Vice Principal,  
Jawahar Navodaya Vidyalaya,  
Bari, Raisen,  
Distt, Raisen (M.P.)

APPLICANT

(By Advocate - Shri S.P. Rai)

VERSUS

1. Union of India  
Through : Secretary  
Ministry of Human Resources Development  
(Department of Education), Govt. of India,  
New Delhi.

2. Commissioner  
Navodaya Vidyalaya Samiti  
Indira Gandhi Stadium  
New Delhi.

3. Deputy Director  
Navodaya Vidyalaya Samiti  
Bhopal

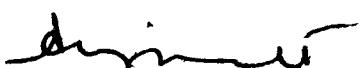
4. Smt Harjinder Pal Kaur  
Principal  
Jawahar Navodaya Vidyalaya  
Ferozpur (Punjab)

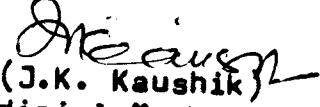
RESPONDENTS

ORDER (ORAL)

By J.K. Kaushik, Judicial Member -

After dictation of the order sheet but before recording the reasons for dismissal of on the counsel for the applicant has prayed for withdrawal of this case. Otherwise also we intended to dismiss the Original Application as premature thus he is right in his prayer. Therefore, the learned counsel for the applicant is permitted to withdraw the same. Accordingly the same stands dismissed as withdrawn.

  
(Anand Kumar Bhatt)  
Administrative Member

  
(J.K. Kaushik)  
Judicial Member